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(2024) 07 TDSAT CK 0015

Telecom Disputes Settlement And Appellate Tribunal

Case No: Broadcasting Petition No. 765 Of 2020

Star India Pvt Ltd APPELLANT

Vs

Mahalakshmi Digital Cable And Communication Ltd And Anr, Ap

RESPONDENT

Date of Decision: July 18, 2024

Hon'ble Judges: Ram Krishna Gautam, Member

Bench: Single Bench

Advocate: Ranjeet Singh Sidhu, Gaurav Lasiyal, Sanidhya Maheshwari, Upender Thakur,

Yasheshvi Vashishtha, Kavya Singh

Judgement

- 1. Case taken up. Learned Counsel for Petitioner as well as Respondent Nos. 01 & 02 are present.
- 2. Written submission by Petitioner and Respondent No. 01, is on record, whereas, by Respondent No. 02, it could not be filed. It appears that the
- same is not to be filed. A request is for fixing a date on the ground of arguing Counsel for Respondent No. 02.
- 3. List the matter on 12.09.2024 "for further hearingâ€.Â